

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA(CAA)/35(CHE)/2023  
NAME OF THE PETITIONER(S) : Anand Citi Centre Holdings Pvt Ltd and Others  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 230-232 of CA, 2013

**ORDER**

Applicant is represented by Ld. Counsel Ms. B. Chandra.

Additional affidavit has been filed vide SR No. 3460 dated  
22.08.2023.

Arguments heard.

Order **reserved**.



[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)



[SANJIV JAIN]  
MEMBER (JUDICIAL)